- (c) & (d) The Confederation of Flour Mills of Southern States had made a request to reduce the existing prices of wheat under Food Corporation of India's (FO) Open Market Sales Scheme (Domestic) (OMSS) (D) Government have decided to reduce the issue price of wheat under OMSS (D) with effect from December 3, 1999.
- (e) As on September 30,1999 there was 204.05 lakh tonnes of wheat in the Central Pool maintained by the Food Corporation of India. This was 88.05 lakh tonnes in excess of the buffer stock of 116.00 lakh tonnes required to be maintained as on 01.10.1999, as per the buffer stock norms.

Rice and Wheat for Cyclone affected Orissa

- 416. SHRI BHAGABAN MAJHI: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether there is a need to release adequate quantum of rice and wheat for the cyclone affected areas of Orissa; and
 - (b) if so, the details of steps taken by the Central Government in that regard?

THE MINISTER OF STATE INTHE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHAUHAN): (a) Yes Sir.

(b) The Central Government has made special allocation of 2,19,540 tonnes of rice and 50,000 tonnes of Wheat to the Government of Orissa at Central Issue Prices applicable for Below Poverty Line (BPL) families for distribution to cyclone affected people of 14 districts in Orissa. This is to enable the Orissa Government to distribute 20 kg of foodgrains per family per month to all affected families in the 14 districts of the State for a period of five months from November, 1999 till March, 2000 without discriminating between BPL and APL families.

Out of 2,19,540 tonnes of rice, 2,000 tonnes rice has been allocated to the State Government for use by NGOs of repute and Central PSUs to run community kitchens in Orissa for cyclone affected people.

The special allocation is in addition to the regular monthly allotment of rice and wheat being given to the State under Targeted Public Distribution System.

Import duty on Sugar

- 417. SHRI RAJUBHAI A. PARMAR: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether despite surplus stocks of sugar during the current year, Government failed to impose any restrictive import duty on sugar;
 - (b) if so, the quantum of sugar imported during the year; and
 - (c) how it affected the Indian sugar industry?